

THE COMMITTEE TO INQUIRE INTO THE IMPROPER CONDUCT ON A MEMBER

On 22nd July 2016, 18 Members of Lok Sabha *inter alia* gave notices of breach of privilege against Shri Bhagwant Mann, MP for his act of unauthorized video recording of the security arrangements of Parliament House Complex and uploading it on a social media thereby, exposing the security arrangements to the public at large. When the House met at 11:00 hours, on 22nd July, 2016 the matter was raised by some Members and again it was raised by several Members at 12:00 hours. Hon'ble Speaker also associated herself with the sentiments expressed by the House and assured of an inquiry into the matter. On 25th July, 2016 at 11:00 hours Hon'ble Speaker made an observation informing the House of her decision to constitute a Nine Member Inquiry Committee to probe into the improper conduct of Shri Bhagwant Mann, MP of video graphing the Parliament House Complex and posting the critical video footage on social media. The composition of the Committee is as under:-

1. Dr. Kirit Somaiya - Chairperson
2. Shri Anandrao Adsul
3. Smt. Meenakashi Lekhi
4. Shri Bhartruhari Mahtab
5. Dr. (Smt.) Ratna De (Nag)
6. Shri Thota Narasimham
7. Dr. Satya Pal Singh
8. Shri K. C. Venugopal
9. Dr. P. Venugopal

The term of reference of the Committee are: to enquiry into the security implications and related aspects germane to and arising out of the conduct of audio and visual recording around Parliament House Estate and in the installations situated within the Parliament House by Shri Bhagwant Mann, MP on 21st July, 2016 and subsequent uploading of the said audio and visual recording by him on social media; and to suggest suitable remedial measures to avoid recurrence of such incidents in future and recommend proper action in the matter.

The committee has been authorized to follow its own procedures and it has been granted time to submit its Report latest by 3rd August, 2016.

Further, as per requests of the Committee, Hon'ble Speaker has been pleased to grant extension of time to the Committee to submit its Report. The Committee is presently given time upto the last day of the first week of the next session for presentation of its Report.